

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

19. IA/2074/2023
IA 2481/2023 in C.P. (IB)/1088(MB)2020

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 27.06.2024**

NAME OF THE PARTIES:- IA 2481/2023 Indian Bank
V/s
**Anshul Gupta (Liquidator of Topsgroup Service
and sloutions ltd)**
IN THE MATTER OF
Punjab National Bank International Limited
V/s
Topsgруп Services And Solutions Limited

Section: U/s 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Devanshu Desai appeared for the Applicant through VC, and Counsel, Kadambari

Patil appeared for the Indian Bank. At request, list this matter on **01.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
HARSHADA

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)